

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 5

**C.P. (IB)/1060(MB)2023**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **06.06.2024**

NAME OF THE PARTIES : **Encore Asset Reconstruction Company**  
**private Limited**

**Vs**

**Tirupati Polyplast Irrigation Systems**  
**private Limited**

**For FC** : Adv. B. Gopalakrishnan a/w Nilesh Ghadge, Ashish Dalal, Ishvi Jain and Gauri Nar,

**For CD** : Adv. Darshan Sahuji

**Section 7 of IBC**

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**ORDER**

Heard both the Counsel for FC and CD and the matter is **reserved for orders.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

RV